

STATEMENT

The Delhi Development Authority has reported that encroachment has taken place in the area because of its nearness to village abadi. The following areas are reported to be under encroachment:-

<i>Name of the village</i>	<i>Area Bighas</i>	<i>Biswas</i>
Palam	33	10
Dabri	25	18
Mirzapur	83	03
Bindapur	19	04
Matiala	37	15
Nawada	04	09
Total:	203 or 42.48 acres	19

However, all out efforts are being taken by DDA to remove these encroachments. The steps taken by them include lodging the FIRs with the police and in some cases, prosecutions be continuing in the Courts of Metropolitan Magistrates.

Construction of Flats without Civic Amenities

1393. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA is planning to built flats without ensuring availability of water supply, sewage and electricity resulting into locking up the funds of the DDA and consequential non allotment of flats to the waiting registrants; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT

(SHRI M. ARUNACHALAM): (a) and (b).
The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Computer for Sanskrit Language

1394. SHRIMATI BHAVNA
CHIKHALIA:
SHRI DEVI BUX SINGH:
DR. RAMESH CHAND
TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) the details of the projects financed to use computer in study and research work of Sanskrit language;

(b) the number of institutions identified for computer based education and research work in Sanskrit language alongwith the amount allocated to each institution during